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SOS Children's Villages in India

*762 SHRI SHYAM LAL YADAV: SHRI MAHENDRA MOHAN MISHRA:

> SHRI PRAKASH MEHRO-TRA:

> > 4500 - 614 1 -4 514

Will the Minister of EDUCA-TION, SOCIAL WELFARE AND CULTURE be pleased to state:

- (a) the number of SOS children's villages in India;
- (b) the assistance that the Central Government provide to these villages; and
- (c) the steps which the Central Government propose to take for the expansion of the SOS children's villages in the country?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): (a) Fifteen.

- (b) Under the Centrally sponsored scheme of services for children need of care and protection, voluntary organisations, including Children's Villages whose applications are received in this Department duly recommended by the State Government|Union Territory administration concerned are granted financial assistance such as maintenance grant (recurring and non-recurring) for the maintenance of destitute children as also capital grant for the construction of cottages in accordance with schematic pattern.
- (c) The Central Government is expanding services for destitute children through various voluntary organisations. In 1978-79, the services are proposed to be extended to 5,000 additional children. SOS Children's Villages are also eligible for assistance.

Bogu_S Land Finance Corporations in : Delhi

*763. SHRI HARKISHAN SINGH SURJEET: Will the Minister of WORKS AND HOUSING AND SUP-PLY AND REHABILITATION be pléased to state:

- (a) whether Government are aware that bogus land and finance corporations have sprung up in Delhi;
- (b) whether Government are also aware that while advertising in the news papers these bogus land corporations offer plots of land in industrial and residential complexes at attractive terms; and
- (c) if so, what are the details in this regard and what action Government propose to take in the matter?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND RE-HABILITATION (SHRI SIKANDAR BAKHT): (a) to (c) It has recently come to the notice of Government that a firm had offered by advertisement in newspaper plots of land in Loni (U.P.), The State Government is being asked to take further necessary action in the matter. In addition, another firm had given wide publicity in 1973 offering plots on main G.T. Road, Alipur, Delhi. third firm had drawn up a scheme to sell plots at village Bhatti, Chhatarpur Road, Delhi, against investment of foreign exchange. Both these cases are under investigation.

Appointment of Prof. P. N. Wahi as the Chairman of the Cancer Centre

*764. SHRI BHABANI CHARAN PATTANAYAK: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that Prof. P. N. Wahi was appointed as the Chairman of the Cencer Centre;